

POST OFFER ADVERTISEMENT TO THE SHAREHOLDERS OF ADHBHUT INFRASTRUCTURE LIMITED

Registered Office: - 910, Ansal Bhawan, 16 K. G. Marg, New Delhi- 110001

Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

This Advertisement is being issued by D & A Financial Services (P) Limited (the "**Manager to the Offer**"), for and on behalf of Mr. Arvind Dham, Mrs. Anita Dham and Mr. Anubhav Dham ("Hereinafter Collectively referred to as "**Acquirers**") pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, in respect of the open offer to acquire shares of **Adhbhut Infrastructure Limited ("AIL"/ "Target Company")**. The Detailed Public Statement ("**DPS**") with respect to the aforementioned offer was published on Monday, December 30, 2013 in Business Standard (English-All Editions), Business Standard (Hindi-All Editions).

1. Name of the Target Company : ADHBHUT INFRASTRUCTURE LIMITED
2. Name of Acquirers & PACs : Mr. Arvind Dham, Mrs. Anita Dham and Mr. Anubhav Dham
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : BEETAL FINANCIAL AND COMPUTER SERVICES (P) LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : THURSDAY, FEBRUARY 13, 2014
 - b) Date of Closure of the Offer : FRIDAY, FEBRUARY 28, 2014
 6. Last Date of Payment of Consideration : March 13, 2014
 7. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 16.00		Rs. 16.00	
2	Aggregate Number of Shares Tendered	2860000		1794100	
3.	Aggregate Number of Shares Accepted	1794100		1794100	
4	Size of the Offer (Number of Share Multiplied by Offer Price per share)	Rs 45760000/-		Rs 28705600/-	
5.	Shareholding of the Acquirers before Agreements/Public Announcement.	No. of Shares	%	No. of Shares	%
		Nil	N.A	Nil	N.A
6.	Shares acquired by way of Agreements.	No. of Shares	%	No. of Shares	%
		6436430	58.51	6436430	58.51
7	Shares Acquired by way of Open Offer.	No. of Shares	%	No. of Shares	%
		2860000	26.00	1794100	16.31
8.	Shares acquired after Detailed Public Statement:-				
	No. of Share Acquired	Nil	N.A	Nil	N.A
	Price of the Shares Acquired	Nil	N.A	Nil	N.A
	% of Share acquired	Nil	N.A	Nil	N.A
9.	Post Offer Shareholding of Acquirers	No. of Shares	%	No. of Shares	%
		9296430	84.51	8230530*	74.82
10.	Pre and Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		4563570	1703570	4563570	2769470
		(41.49%)	(15.49%)	(41.49%)	(25.18%)

Note: * Out of which 1794100 equity share acquired under the open offer and 6436430 equity shares to be acquired in terms of share purchase agreement has not yet been transferred in the name of the acquirer.

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>

The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

Issued by Manager to the Offer on behalf of Acquirers



D & A Financial Services (P) Limited

13, Community Centre, East of Kailash, New Delhi - 110065

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Contact Person: **Mr. Priyaranjan**

Place : New Delhi

Date : March 13, 2014